



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3615/2018	NORTH EASTERN TRANSMISSION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM
2	WP(C)/3626/2018	NORTH EASTERN TRANSMISSION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND	GA, ASSAM
3	WP(C)/3688/2018	PUROBI PANDIT Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. J BRAHMA MS S SENGUPTA	SC, ELEM. EDU MR. M U MAHMUD (R6) MR. M ALI (R6) MR P K DAS (R6) SC, BTADC
4	WP(C)/6292/2018	PRANESWAR DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MS. B BHUYAN MR. P MAHANTA MR. A KHOUND MR. R B GOHAIN MRS. S KALITA	GA, ASSAM MR. M NATH (SC,PNRD)
5	WP(C)/5724/2019	SARAT SAIKIA Versus ASSAM AGRICULTURAL UNIVERSITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R MAZUMDAR MR. P N GOSWAMI MRS P RAI MR H BEZBARUA MS. P K DEVI SC, AAU
6	WP(C)/8102/2019	FAIZUL RAHMAN Versus THE STATE OF ASSAM AND 18 ORS.	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	SC, PNRD GA, ASSAM
7	WP(C)/8136/2019	BIREN GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MR. A BARUAH MR. A BHATTACHARYYA	GA, ASSAM MR. N DHAR MR. T U LASKAR

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7063/2017	ALTAH HUSSAIN BARBHUIYA and 8 ORS Versus THE STATE ELECTION COMMISSION and 9 ORS	MR. J U N M LASKAR MR. A M BARBHUIYA MS. A AHMED	MR S DUTTA (R10) MS. N MODI (R10) GA, ASSAM MR. S DUTTA (R10) MS. D DUTTA (R10) SC, ELECTION COMMISSION.
2	WP(C)/234/2023	BORGUL ANCHALIK BAGAN BAZAR, BORGUL Versus THE GOVT. OF ASSAM AND 19 ORS.	MR. D P CHALIHA MR A ALI	SC, P AND R.D. GA, ASSAM MR. B U LASKAR (R-14) MR R M DAS (r-1) P. NAIDING (r-1) SC, REVENUE
3	WP(C)/3207/2023	TIRUPATI FOODS Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. K GOGOI DY.S.G.I. SC, INDUSTRIES AND COMMERCE
4	WP(C)/5568/2023	FORYOUR RESQUE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. B CHAKRABORTY (r-6) MR. B CHAKRABORTY (r-6) MRS P HAZARIKA (R-6)
5	WP(C)/6580/2023	M/S RKD - SDR (JOINT VENTURE) AND ANR Versus THE UNION OF INDIA AND 15 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR SISHIR DUTTA(R-12) MS S MOCHAHARI(R-12) MR. S DUTTA(R-12) MR H K SARMA (r-14) MR S DUTTA(R-12) MR. K UPAMANNYA(R-12) MR A HOSSAIN DY.S.G.I. MS K SARMA (r-14)

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/8190/2018	LAKAI MIA BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. U C RABHA MR G R DEV MR. L C DEY	MR. N UPADHAYAY MR. R K TALUKDAR SC, IRRIGATION
2	WP(C)/6153/2019	HAREN BORA AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M DUTTA MR. A BHATTACHARYYA MR N BARMAN	GA, ASSAM
3	WP(C)/8126/2019	CHANDAN SAIKIA Versus THE BANK OF BARODA AND 3 ORS	MS A SAIKIA MR. M BISWAS MS. B BORA	MS N NATH MR. M DUTTA
4	WP(C)/2025/2023	NIZAM UDDIN AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
5	WP(C)/2434/2023	DEBANGSHU KR. BHOWMICK Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HIGHER EDU SC, FINANCE
6	WP(C)/5404/2023 CAVT. NO.09612/023,	SIPL INFRACON Versus THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. P K TIWARI MRS. A GAYAN DY.S.G.I. FOR CAVEATOR
7	WP(C)/5744/2023	GOPA DEY Versus THE STATE OF ASSAM AND 9 ORS.	MR. R MAJUMDAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

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